

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 &
IA NO. 898 OF 2017 & IA NO. 174 OF 2018
APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016**

Dated: 24th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 & IA No. 898 of
2017 & IA NO. 174 OF 2018**

In the matter of :

**Gail Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Puddusery
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan
Mr. Sumit Kishor
Ms. Neha Garg for R-1

Mr. R.V. Sinha for R-3

Mr. Anshul Rai
Mr. S.K.Pandey

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

**M/s. Sanwariya Gas Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anshul Rai
Mr. S.K. Pandey

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan

Mr. Sumit Kishore
Ms. Neha Garg for R-1

Mr. R.V. Sinha

Mr. Ajit Puddusery
Mr. Ajeet Singh Verma for R-4

ORDER

List this batch of appeals for hearing on **18.09.2018.**

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur)
Chairperson

kt/vg